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**IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE**

**BEFORE  
HON'BLE SHRI JUSTICE HIRDESH**

**ON THE 18<sup>th</sup> OF MARCH, 2024**

**FIRST APPEAL No. 106 of 2004**

**BETWEEN:-**

1. **BALKRISHNA S/O SHANKARLALJI AGEE 62 YEARS  
OCCUPATION SERVICE, R/O HOUSE NO.14,  
NIJATPURA, DISTRICT UJJAIN (MADHYA  
PRADESH)**
2. **BADRILAL S/O SANKARLALAJI, AGED ABOUT 54  
YEARS, VILLAGE DUKRANA PARGANA SHAJAPUR  
(MADHYA PRADESH)**
3. **RAMCHANDRA S/O SANKARLALJI, AGED ABOUT  
54 YEARS, NEW SADAK SHAJAPUR (MADHYA  
PRADESH)**
4. **BHAGWAN S/O SHANKARLALJI, AGED ABOUT 52  
YEARS, DHOBI KA NAKA RAILWAY ST. SHAJAPUR  
(MADHYA PRADESH)**
5. **ASHOK S/O SHANKARLALJI, AGED ABOUT 47  
YEARS, NEAR SADAK UJJAIN (MADHYA  
PRADESH)**

**.....APPELLANTS**

**(NONE FOR THE APPELLANTS)**

**AND**

1. **SMT.GEETABAI W/O DEVNARAYAN AGED 52  
YEARS, OCCUPATION HOUSE WORK, RESIDENT  
OF 14, NIJATPUR, PATTI, (MADHYA PRADESH)**
2. **RAMKRISHNA S/O ANOKHILAL, AGED ABOUT 57  
YEARS, DABRI PIDA UJJAIN (MADHYA PRADESH)**

**.....RESPONDENTS**

**(SHRI AJAY MIMROT- ADVOCATE FOR RESPONDENT NO.1)**

.....  
*This appeal coming on for orders this day, the court passed the*

*following:*

**ORDER**

None appeared for the appellants on 05.03.2024. Today also none appears on behalf of the appellants.

It appears that the appellants are not interested in prosecuting this appeal. Accordingly, the First Appeal is dismissed for want of prosecution.

**(HIRDESH)  
JUDGE**

RJ

